

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-45/2020)

Mr. Jaldeep Singh Yadav Applicant.

Vs

State of Goa and anr. Respondents.

Shri S. G. Desai, Senior Advocate with Shri Pavithran A. V., Advocate for the applicant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 8th October 2020.

PC.

The learned Additional Public Prosecutor seeks time. Post the matter on 15.10.2020.

DAMA SESHADRI NAIDU, J.

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